

Gold seized at Rs. 45,87,401. Now this has been found to be incorrect. The correct value of the gold at the international rate of Rs. 53.58 per 10 grammes amounts to Rs. 4,58,740/-. The mistake occurred due to the wrong decimal placing in the calculation.

2. According to the unofficial quotations in Bombay market, the value of gold per 10 grammes was approximately Rs. 130 at the time of search. The market value of the seized gold was, therefore, taken by the Income-tax Officer at Rs. 11,13,031/-.

**श्री हुकम चन्द कछवाय (देवास) :** इसी सवाल के बारे में मैंने आपको एक पत्र दिया है। मैं सवाल पूछना चाहता हूँ...

**अध्यक्ष महोदय :** उन्होंने तो सिर्फ इतना कहा है कि डेसीमिल की गलती थी।

**श्री हुकम चन्द कछवाय :** इसी के सम्बन्ध में मैंने आपको एक पत्र लिखा है। मैं एक जानकारी मंत्री महोदय से लेना चाहता हूँ।

मैं जानना चाहता हूँ कि जिन भ्रफसरों ने आपको गलत जानकारी दी क्या सरकार उनके खिलाफ कोई कार्रवाई करने का विचार रखती है? मुनमुनवाना के जो ऐजेंट हैं उन लोगों ने इस मालिक को बदनाम करने का प्रयत्न किया है। जिन्होंने गलत जानकारी सरकार को दी है उनके खिलाफ सरकार कोई एकशन लेगी?

मैं कल ही बम्बई से आया हूँ। इन भ्रफसरों ने वहाँ घातक मचा रखा है। छोटे बड़े व्यापारियों से ये रुपये मांग रहे हैं और धमका रहे हैं कि रुपया दो नहीं तो बदनाम करेंगे। मैं जानना चाहता हूँ कि क्या उनके खिलाफ कोई एकशन सरकार लेगी?

**अध्यक्ष महोदय :** जिन्होंने गलत जानकारी दी उनके खिलाफ कोई एकशन लिया जाएगा, यह वह पूछना चाहते हैं।

**श्री ब० रा० भगत :** डेसीमिल की गलती हुई है। इनकारमेशन में तो कोई गलती नहीं है।

13.25 hrs.

#### ASIAN DEVELOPMENT BANK BILL\*

The Minister of State in the Ministry of Finance (Shri B. R. Bhagat): On behalf of Shri Sachindra Chaudhuri I beg to move for leave to introduce a Bill to implement the international agreement for the establishment and operation of the Asian Development Bank and for matters connected therewith.

**Mr. Speaker:** The question is:

"That leave be granted to introduce a Bill to implement the international agreement for the establishment and operation of the Asian Development Bank and for matters connected therewith."

*The motion was adopted.*

**Shri B. R. Bhagat:** I introduce the Bill.

13.26 hrs.

#### DEMANDS FOR GRANTS—contd.

#### MINISTRY OF HOME AFFAIRS— contd.

**Mr. Speaker:** Out of 8 hours allotted for the discussion on the Demands for Grants of the Ministry of Home Affairs, 5 hours and 40 minutes have already been spent and only 2 hours and 20 minutes remain.

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†Introduced with the recommendation of the President.